NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/178/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

NAME OF THE RESPONDENT(S)

: M/s Aswini Hospital Limited & 21 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUSHMETA UDAYASANKAR

COUNCEL FOR THE RESPONDENTS

R2-R11

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ORDER

Shri R Sankaranarayanan, counsel for petitioners present. Ms Sushmita Udayasankar, counsel for R2 to R11 and Shri S P Murali Krishnan, counsel for R1, R12 to R18, R19 to R22 are present. Counsel for respondents sought some time for submitting final arguments as the senior counsel is not present due to personal inconvenience. Time extended at request. Put up on 02.02.2017 at

10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)